

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

CONTEMPT-PETITION-No.51-of-1997
IN
ORIGINAL-APPLICATION-No.702-OF-1995

DATE-OF-ORDER:-17th-July,-1997

BETWEEN:

1. K.A.Raman,
2. C.Raghavendra Rao,
3. B.Suryanarayana,
4. A.S.Ramachandran,
5. B.Chennakeswara Rao,
6. V.Haranatha Rao,
7. A.Balakondaiah

.. APPLICANTS

AND

1. Shri Z.M.Ansari,
Chief Personnel Officer,
South Central Railway,
Secunderabad,
2. Shri S.R.Jatav,
Controller of Stores,
S.C.Railway,
Secunderabad.

.. RESPONDENTS

COUNSEL FOR THE APPLICANTS: Mr. G.V.SUBBA RAO

COUNSEL FOR THE RESPONDENTS: Mr.C.V.MALLA REDDY, Addl.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.) -

HON'BLE SHRI B.S.JAI PARAMESHWAR, MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.))

Heard Mr.G.V.Subba Rao, learned counsel for the applicants and Mr.C.V.Malla Reddy, learned standing counsel for the respondents.

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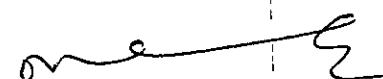
It is stated for the applicants that the record as
per the letter is available to the applicants.

In this connection the letter No.P(Stores) O.A.No.702/95/K.A.Raman & Others, dated 6.2.97 is relevant. As per this letter, the applicants have to meet the signatory of that letter. Though it is signed for the Chief Personnel Officer, Mr.G.M.Chandrasekhar had signed this letter on behalf of the CPO. Hence the applicants should have met Mr.G.M.Chandrasekhar and it is not necessary for them to meet only the CPO as the letter was signed for CPO.

A reply has been filed in this connection. It is stated that the applicants have not met Mr.G.M.Chandraskehar in connection with the perusal of the record. The respondents further submit that they will show all the relevant records available with them if the applicants meet Mr.G.M.Chandrasekhar in the office of the CPO. The documents listed in the reply should be shown to the applicants when they meet Mr.G.M.Chandrasekhar.

With the above directions the CP is closed.

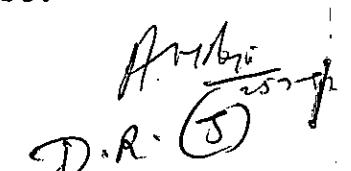

(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)


(R.RANGARAJAN)
MEMBER (ADMN.)

17.7.97

DATED: 17th JULY, 1997
Dictated in the open court.

vsn


D.R. (S)

Copy to:-

1. Sri. Z.M. Ansari, Chief Personnel Officer, South Central Railway Sec'bad.
2. Sri. S.R.Jatav. Controller of ^Stores, South Central Railway, Sec'bad.
3. One Copy to Mr.G.V.Subba Rao Advacate, C.A.T. Hyderabad.
4. One Copy to Mr.C.V.Malla Reddy, Addl.CGSC, C.A.T Hyderabad.
5. One copy to D.R(A) C.A.T. Hyderabad.
6. ^Spare Copy. one.

V.Pd

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED: 17-7-97

ORDER/JUDGEMENT

M.A. /P.A./C.A. NO. 51197

D.A. NO.

702/95

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

II Court.

केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal

